

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

Item No. 621

142/73/76(A)rw213/ND/2020

IN THE MATTER OF:

Ms. Ruby Jain

...APPLICANT

Vs.

M/s. SMR Entertainment Pvt. Ltd. And Ors.

...RESPONDENT

Section

73/76(A)rw- 213

**Order delivered on 20.01.2023
(Virtual Hearing)**

Coram:

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

PRESENT:

For the Petitioner/Applicant

**:Adv Prasouk Jain and Anurag
Sharma**

For the Respondent

:Adv Komal Aggarwal, for R1.

ORDER

Due to paucity of time, matter is now adjourned to **15.02.2023**.

**Sd/-
(Court Officer)**